

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.09.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd. With	R. Sudhinder	Pallavi Pratap Saikat Sarkar-R1
2.	Comp. App (AT) (Ins) No. 02 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Anr. With	Sanjeev Sagar	Mohtashim Kibriya Nazim Khan
3.	Comp. App. (AT) (Ins) No. 627 of 2020	Vikas Jain Vs. MD Nazim Khan, Liquidator & Anr.	Neha Kapoor	Nazim Khan
4.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of Sarbat Cotfab Pvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Suresh Dutt Dobhal-COC
5.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
6.	Comp. App (AT) No. 275 of 2017 & I.A. No. 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&Sh ubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
7.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

For Hearing

8.	Comp. App. (AT) (Ins) No. 519 of 2020	Rajnish Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. Anupam Tiwari & Anr.	Gautam Singh	Anupam Tiwari Anupam Tiwari Abhishek Kumar Tripathi-R3
9.	Comp. App. (AT) (Ins) No. 538 of 2020	Vimal Coal Pvt. Ltd. Vs. Apna Paper Mills Pvt. Ltd.	Mohit Kr. Bafna	Mandeep Kalra

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 294-295 of 2020 Part Heard	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**